

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 2 of 2014 in
Appeal No. 165 of 2012**

Dated : 30th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Anushree Bardhan

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1

ORDER

We have heard Learned Counsel for both the parties. Written Submissions have been filed by both the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson